

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 65 OF 2019 &
IA NO. 301 OF 2019

Dated : 16th April, 2019

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member
Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Cogeneration Association of India : ... Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Anr : ...Respondent (s)

Counsel for the Appellant(s) : Ms. Adishree Chakraborty

Counsel for the Respondent (s) : ----

ORDER

The learned counsel appearing for the Appellant prays for short adjournment due to personal inconvenience of the leading counsel to appear before the court today.

Accordingly, post the matter for admission on **24.04.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/js

(Justice N.K. Patil)
Judicial Member